(c) what steps Government have taken to improve the service in those area-?!.'

THE MINISTER OF STATE FOR COMMUNICATIONS (PROF. SHER SINGH): (a) and (b) No, Sir. In Maharashtra there are 8428 post offices in rural areas including 259 in Adiwasi areas. On an average, there is a post office for every four villages serving a population of 4109 as against the All India averages in this respect of 6 villages and 4700 population.

(c) During the Fourth Five Year Plan 1194 post offices have already been opened in the rural areas of Maharashtra. 38 of these P.Os. have been opened in Adiwasi areas.

#### Tribal Development Blocks in Maharashtra

278. SHRI DEORAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Maharashtra Government have sent any scheme to the Central Government for opening Tribal Development Blocks in that State under the scheme for educational and economic development of backward classes; and

(b) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) With the commencement of the Fifth Five Year Plan, it has been decided to formulate a sub-Plan for the Tribal areas and to prepare integrated area development projects so as to cover the entire area having more than 50% tribal concentration. The existing Tribal Development Blocks and the areas under new Tribal Development Blocks, proposed by the State Government, which have more than 50% tribal concentration, will be covered in the new tribal development projects.

## **Production of Electronic Goods**

279. SHRI JAGJIT SINGH ANAND: Will the PRIME MINISTER be pleased to state: (a) whether it is a fact that foreign e'ectronic companies like Telefunken India Ltd., and subsidiaries of large business I - .uses like Nelco have been exploiting s nail scale industries in the field of T.V. receivers by taking over their production  $a^{A}$ .d selling them under their own brand names; and

to Questions

(b) if so, what action Government propose to take to give protection to small scale industry in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Government have seen in the press advertisements by some units in the organised sector marketing under their brand name T-V. Receivers presumably made in the small scale sector.

(b) The matter is under consideration.

#### Sale of truck tyres in black-market

280. SHRI JAGJIT SINGH ANAND: Will the Minister of INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that for a long time there is acute shortage of tyres used by trucks in the country;

(b) whether the shortage has resulted in black marketing prices being charged in various parts of the country which are twice the fixed company prices; and

(c) if so, what action Government propose to take to make available truck tyres to actual users at company prices?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI M. B. RANA): (a) to (c) A statement is attached.

#### Statement

(a) to (c) There has been a shortage of tyres and tubes for some time particularly in the category of tyres and tubes for buses and trucks.

Reports have appeared of certain categories of tyres particularly for buses and trucks being sold at a premium. However, Government have not made any specific enquiries to determine the quantum of premium charged.

# 85 Papers laid

The Government have asked the Industry to work extra shifts as well as on closed holidays and Sundays to maximise the production. New expansions have also been approved specifically for the manufacture of truck tyres. Import of bus/ truck tyres has also been permitted.

#### Political Pension to the freedom Fighters Hailing from Karnataka

281. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the applications of Sarvashri M. Krishna Reddy S/o Sannuppa, Thoranagatte Appaih Reddy; and S. Go-vinda Reddy, of Chitradurga District of Karnataka for political pension were received by the Central Government; and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MCHSIN): (a) Yes, Sir.

(b) A provisional pension of Rs. 125 has been approved in the case of Shri M. Krishna Reddy, as he is receiving a State pension of Rs. 75 per month. The applications of S/Shri Thorangatte Appaiah Reddy and S. Govinda Reddy have been examined and further reports from the State Government are being asked for. On receipt of State Government's report, their applications will be disposed of.

282. [Transferred to the 8th Maw 1974.]

## 12 Noon

## PAPERS LAID ON THE TABLE

## Delimitation of Council Constituencies (Madras) Amendment Order, 1974

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE \ND COMPANY AFFAIRS (SHRI NITI RAJ SINGH CHAUDHURY): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Legislative Department) Notification G.S.R. No. 114(E) dated the 2nd March, 1974, publishing the De-

limitation of Council Constituencies (Madias) Amendment Order, 1974, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-6862/74.]

# Notification under the Delimitation Act, 1972

SHRI NUT RAJ SINGH CHAUDHURY: Sir, I also beg to lay on the Table a cop;, (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Legislative Department) Notification S.O. No. 248(E) dated the 9th April, 1974, iisued under section 10(1) of the Delimitation Act, 1972. [Placed in Library. See No. LT-6863/74,]

# Ninth Asinuai Keport (1972-73) of the Centra] "vigilante Commission and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): Sir, 1 beg to lay on the Table a copy each (in English and Hindi) of the following papers: —•

(i) Ninth Annua! Report of the Central Vigilance Commission for the year 1972-73.

(ii) Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report.

[Placed in Library. See No. LT-6867/74 for (i) and (ii).]

### Twenty-sixth Annual Report and Accounts (1972-73) of the Nations:! Newsprint and Paper Mills Ltd., Nepanagar and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(i) Twenty-sixth Annual Report and Accounts of the National Newsprint and